

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 28th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. R.M. Patnaik

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

ORDER

(ON BEING MENTIONED)

As agreed by the learned counsel for the parties, post the matter before the Delhi Bench on **29.04.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt